	1 Rinko	Authorised representatifiany	SI No. Name of			
	o Pandey As	Name of employee Authorised representative, if any			7	
	Rinkoo Pandey As per List Attached in Annexure-11					
TOTAL	30-11-2022	Date of receipt	Date of Cla		Name of the Corporate Debtor: TAXUS INFRASTRUCTURE AND POWER PROJECTS PRIVATE LIMITED; Date of Commencement of CIRP: 10.10.2022; List as on: 14.0.2023	Annexure-6
3,17,098	3,17,098	Date of receipt Amount Claimed	Date of Claim received	List of opera		
3,17,098	3,17,098	Amount of claim Nature of claim admitted				
	3,17,098 Salary Dues	Nature of claim	ms Admitted			
1:	Z	Whether % of voting related party? share in CoC		List of operational creditors (Employees)		
T	NIL	% of voting share in CoC		mployees)		
1	NIP.	contingent	Amount of		mmencemen	
	N.F.		Amount of any		t of CIRP: 10.10.20	
•	NIC NIC	mutual dues, under Verification that may be set off	Amount of any Amount of Claim		22; List as on : 14.01.	
	t.	admitted	Amount of claim not		1.2023	
			Remarks, if any			

